## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.06/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2017

NAME OF THE PARTIES: Shri Nakul Bubha

V/s. M/s. Namdas Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	. NAME I	DESIGNATION	SIGNATURE
1.	MR. FARHAN DUBASH A/W MS. RANCHAN GU	APVOCATES PTA Illay vigil Tuein FOR RIMO. 2 to 6	
2.	MR. VISHAL TALSAMA AJW MS. RERHA CHAKRI	ADVOCATO	veshof
3.	MS. AMANDA. REBELL i/b BHARUCHA + PARTI	0	terebelle

## <u>ORDER</u>

## T.C.P No. 06/111-A/CLB/MB/MAH/2013

- 1. The Learned Representatives of both the parties are present.
- 2. List this matter on **27.03.2017** for hearing.

Sd/-

B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL).

Dated: 03.02.2017.